

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 195 OF 2015**

**Dated: 10<sup>th</sup> May, 2016**

**In the matter of :**

**The Tata Power Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Jharkhand State Electricity Regulatory Commission  
& Anr.**

**....Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter on **20.07.2016.**

**COURT MASTER**